

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 888 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge, Dhubri.

Dated Guwahati, the 17th February, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter Nos. DJ.XII-2/2019-20/652/E Dated 14.02.2020.
DJ.XII-2/2019-20/661/E Dated 14.02.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 24.02.2020 and 25.02.2020 with station leave permission, with your official vehicle, at your own cost, from the evening of 20.02.2020 till the morning of 26.02.2020, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/ 889 /A, dated 17.2.2020

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

